

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 288 of 2019

Dated : 31st October, 2019

In the matter of:

Arvind Costsyn (India) Ltd.

...Appellant(s)

Vs.

**Maharashtra State Electricity Distribution Company
Ltd. & Ors.**

...Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **16.01.2020.**

mk

(Court Master)